

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 21st October, 2013

DNH Power Distribution Co. Ltd.

..... Appellant(s)

Versus

Joint Electricity Regulatory Commission

....Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **13.11.2013.**

COURT MASTER